



Government of Jammu & Kashmir
Social Welfare Department
Civil Secretariat - Jammu.

Notification
Jammu, the 13th February, 2018

SRO 54 :- In exercise of the powers conferred by rule 89 of the Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Rules, 2014, and in partial modification of notification SRO 75 dated 27.02.2017, the Government hereby makes the following amendment in notification SRO 75 dated 27.02.2017; namely:-

"In table, the serial No. 2 and 5 shall be substituted respectively by the following:-

2	Mr. Hilal Ahmad Bhat, Chief Executive Officer, ICPS, J&K	Member Secretary
5	Dr. Rouf Mohi-ud-Din Malik K. Ford, J&K	Member

By order of the Government of Jammu & Kashmir

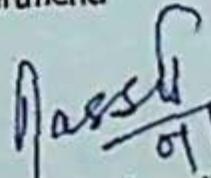
Sd/-
(Sajad Ahmad Khan) IAS
Commissioner/Secretary to the Government
Social Welfare Department

Dated:- 01.02.2018

SWD/JJR/12/2014

Copy to the:-

1. Ld. Advocate General, Hon'ble High Court J&K, Jammu
2. All Financial Commissioners.
3. Principal Secretary to Hon'ble Chief Minister.
4. Principal Secretary to Hon'ble Governor.
5. Divisional Commissioner Jammu/ Kashmir.
6. All Deputy Commissioners.
7. Director Social Welfare, Jammu/ Kashmir.
8. Director Information, J&K.
9. Principal Pvt. Secretary to Chief Secretary.
10. Mission Director/ CEO, ICPS, J&K, Jammu.
11. Registrar, University of Jammu/ Kashmir.
12. OSD to Hon'ble Minister for Social Welfare.
13. PS to Chairman, Selection cum-Oversight committee, J&K.
14. General Manager Government, Press.
15. PS to Commissioner/ Secretary to Government, Social Welfare Department.
16. All Concerned.
17. Office copy.


07/02/18
(Syed Nazir Ahmad)
Under Secretary to the Government
Social Welfare Department